

(3)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

(1)	Sai Vihari Mr Hari Shankar Mari	Counsel for Petitioner	Sai Vihari
2.	ROHAN RASASEKARAN for S.R. RAJAMUNIAN	Counsel for R2 - R3	Rohan R
3.	Pruthi - S. Ravi	Counsel for R13	Pruthi

ORDER

Counsel for both the parties present. Counsel for R13 prayed for some more time to file counter to the amended Petition filed by the Petitioner. At request, final opportunity is given to R13 to file counter to the amended Petition, failing which the right of filing counter shall stand forfeited. Put up on 18.8.2017.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)